

Senior Civil Judge and JMFC, Kunigal
Sri. Raghavendra.R
CIVIL JUDGE (SR. DN.)
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 26/2008 (SUMMONS)		DASEGOWDA Vs V.S. SEETHARAMAIAH	B.G.RAMACHANDRAPRASAD S.R.RAMAKRISHNAIAH
2	O.S. 108/2020 (SUMMONS)		Smt. Bhagyamma Vs Smt. Sakamma	Y.R.Harsha
3	O.S. 14/2011 (NOTICE)		NARASAMMA Vs PUTTARANGAIAH	V.VIJAYASHEKARA GOWDA
4	M.V.C. 5/2013 (NOTICE)		GIRIJA Vs NISAR	
5	O.S. 101/2020 (A.D.R.)		Smt. Shoba Vs H.T.Lakkappa	Y.R.Harsha
6	O.S. 4/2010 (ISSUES)		K.G. RAMESH Vs LAKSHMAMMA	C.S.CHANDRASHEKAR B.N.NAGARAJU
7	R.A. 12/2012 (ARGUMENTS)		PEDDAMMA Vs MOTAMMA	M.GUDDAPPA
8	M.C. 38/2014 (ARGUMENTS)		M.S.HARISH Vs SMT.SHUBHAMANGALA	SHIVALINGAIAH
9	M.C. 46/2014 (ARGUMENTS)		H.T.VENKATESH Vs SMT.H.K.KAMALA	ABDUL KAREEM PERVEEZ
10	R.A. 58/2015 (ARGUMENTS) IA/1/2015		Thimmappaiah Vs Venkateshaiah	S.U. Singri Gowda
11	R.A. 41/2017 (ARGUMENTS) IA/2/2017 IA/1/2017		The President, Sri Gopalaiah Vs Syed Mahathas Shaw Khadri	M Manjunatha
12	O.S. 136/2020 (FIRST HEARING) IA/1/2020		Jayamma Vs U.N. Kempaiah Alias Kempegowda	M.Guddappa
13	O.S. 137/2020 (FIRST HEARING) IA/1/2020		Ningamma Vs Akkamaramma	B.T. Rangaswamy
14	O.S. 157/2007 (ARGUMENTS)		SHARADAMMA Vs PREMA	B.K. VENKATAKRISHNARAO VENKATARAMU
15	O.S. 12/2010 (JUDGEMENT)		V.NIKHIL GOWDA Vs V.VENKATESH	KRISHNA RAJ
16	R.A. 52/2016 (JUDGEMENT) IA/1/2016		B.H. Nanjappa Vs J.T. Umesh	Chandrashekar C.S.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
17	FDP 5/2010 (ORDERS)		T.S. NARAYANASWAMY Vs GOWRAMMA	B.G.RAMACHANDRAPRASAD ARAVIND.H.S
18	O.S. 27/2018 (ORDERS) IA/1/2018		Smt. Shamala R Vs K.N.Vijayashankar	B.G. Ramachandra Prasad
19	O.S. 135/2020 (ORDERS) IA/1/2020 IA/2/2020		Kushal Vs Chikkahanumaiah	Shivalingaiah
11.00 AM to 02.00PM				
20	O.S. 21/2007 (NOTICE)		K.C. PARTHASARATHI Vs K.C.SRINIVASA and ORS	
21	M.C. 41/2020 (NOTICE)		Lingaraju L.K Vs Smt. Jayalakshmi H.S	S.H.Singaiiah
22	M.C. 46/2020 (NOTICE)		Prithviraj A.M Vs Smt. Komala	Y.G.Shivanna
23	O.S. 60/2015 (HEARING) IA/1/2015		Indra Singhvi Vs M. Srinivas	B. Vishwanatha
24	M.C. 3/2020 (A.D.R.)		Gopinath Vs Nil	Narayanaswamy. K.J
25	O.S. 8/2010 (EVIDENCE)		NAGARAJA Vs SHIVALINGAIAH	VENKATARAMU A.R. RANGASWAMY
26	M.V.C. 1190/2011 (EVIDENCE)		MAYAMMA Vs S.B. SHIVALINGAIAH	K.N. SIDDEGOWDA
27	O.S. 11/2012 (EVIDENCE)		JALDIGERE SRI CHIKKAMMA DODDAMMA TEMPLE TRUST Vs SRI J.K. SHIVANNA	Y.H.DEVARAJ A.R. RANGASWAMY
28	G and WC 3/2012 (EVIDENCE)		Ramachandra Vs Nanasappa	
29	M.V.C. 1279/2012 (EVIDENCE)		PARAMESH Vs VARADARAJ	VENKATESH
30	O.S. 1/2014 (EVIDENCE)		V.JAYALAXMAMMA Vs S.H.DODDAHANUMIAIAH	K.C. RAJANNA
31	O.S. 12/2014 (EVIDENCE)		C.V. SRINIVAS Vs SHARADAMMA K.C.	
32	M.V.C. 794/2014 (EVIDENCE)		ASLAM KHAN Vs MURTHY. C	

Senior Civil Judge and JMFC, Kunigal
Sri. Raghavendra.R
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Cause List Date: 05-12-2020

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33	M.C. 46/2015 (EVIDENCE)		K. Priya Vs K. Puneeth @ Puttaraju	S.R. Ramakrishnaiah
34	L.A.C. 210/2015 (EVIDENCE)		Chikkaiah Vs SLAO	Radhakrishna
35	M.C. 43/2019 (EVIDENCE)		Smt. Radha Vs Umesha S.N.	M.Guddappa
CROSS EXAMINATION OF PW				
36	M.V.C. 742/2013 (EVIDENCE)		C. LOKESH Vs JANANI TOURS AND RESTEAURANT PVT LTD	
DEFN EVIDENCE				
37	O.S. 25/2012 (EVIDENCE)		MANJAMANI Vs H N BASAVAMBIKA	B.K. VENKATAKRISHNA RAO S.H. DODDAHANUMAIHAH
Cases listed below are adjourned due to Covid 19				
38	AIR.MISC. MVC 75/2020 (FIRST HEARING)	19-12-2020	Sandeepa K. Vs Ashpak Meera Mohiddin Ibrahim	a
39	AIR.MISC. MVC 76/2020 (FIRST HEARING)	19-12-2020	H.G.Devaraju Vs Nithin S.	a
40	AIR.MISC. MVC 77/2020 (FIRST HEARING)	19-12-2020	Ramu Vs Sham C.S.	a
41	AIR.MISC. MVC 78/2020 (FIRST HEARING)	19-12-2020	Lakshmiprasad Vs K.N.Vasudeva Adiga	a
42	AIR.MISC. MVC 79/2020 (FIRST HEARING)	19-12-2020	Ramanna Gowda Vs Lavakumar H.C.	a
43	AIR.MISC. MVC 80/2020 (FIRST HEARING)	19-12-2020	C.S.Gowtham Vs S.H.Sathish	a
44	M.V.C. 61/2018 (EVIDENCE)	24-12-2020	R. Nikhitha Vs G. A Nagraju	Mumtaz Ahmed
45	M.V.C. 163/2018 (EVIDENCE)	24-12-2020	Ramanna Vs T.M. Prakash	M. Guddappa
46	M.V.C. 373/2018 (EVIDENCE)	24-12-2020	Srikantha Vs Bajaj Alliance General Insurance Co.Ltd	V. Narendra
47	P and SC 3/2019 (NOTICE)	08-01-2021 (11.00 AM to 02.00PM)	Nagarathamma C Vs Harsha	Shankar T.M

Senior Civil Judge and JMFC, Kunigal
Sri. Raghavendra.R
CIVIL JUDGE (SR. DN.)
Cause List Date: 05-12-2020

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48	O.S. 8/2018 (HEARING) IA/1/2018	08-01-2021 (11.00 AM to 02.00PM)	Lakshmidevi Vs Thibbegowda alias Shivaramaiah	H.K. Honnegowda
49	O.S. 43/2016 (SUMMONS) IA/1/2016	08-01-2021	Nanamma Vs Lakshmidevi	M.A. Chandraiah
50	EX 13/2017 (SUMMONS)	08-01-2021	Huchamma Vs The Special Land Acquisition Officer	Chandre Gowda
51	O.S. 88/2017 (SUMMONS) IA/1/2017	08-01-2021	Pachapeer Vs C.Ramanna	B.G.Ramachandraprasad
52	O.S. 62/2019 (SUMMONS)	08-01-2021	Gangamma Vs Giriyamma	B.G. Ramachandra Prasad
53	R.A. 39/2019 (SUMMONS) IA/1/2019	08-01-2021	Riyazuddin Vs Mohammed Peer	D. SathyaNarayana Odeyar
54	M.V.C. 988/2019 (SUMMONS)	08-01-2021	Mohammed Shafi Vs Ummer Beri.K	Abdul Rahman
55	R.A. 52/2019 (SUMMONS)	08-01-2021	M.D.Kapanaiah Vs Smt. Buddamma	B.R. Rangaswamy
56	O.S. 104/2019 (SUMMONS)	08-01-2021	Gavi Siddaiah Vs Smt. Parvathi	B.R. Rangaswamy
57	R.A. 60/2019 (SUMMONS)	08-01-2021	Mubarakulla Khan Vs Mohammed Rafi	A.R.Rangaswamy
58	O.S. 47/2020 (SUMMONS)	08-01-2021	Gayathri. K.R Vs Ramanna. D.K	A.R.Rangaswamy
59	O.S. 57/2020 (SUMMONS)	08-01-2021	Chandramma Vs Gundamma	Ranganatha J
60	O.S. 71/2020 (SUMMONS) IA/1/2020	08-01-2021	Rajanna Vs Krishnappa	B.R. Rangaswamy
61	O.S. 106/2020 (SUMMONS)	08-01-2021	B.T.Balagangadhar Tilak Vs Smt. Ningamma	B.R. Rangaswamy
62	EX 26/2019 (NOTICE)	08-01-2021	B.M. Umesha Vs T.K. Sadashivaiah	Chandrashekar C.S.
63	O.S. 76/2019 (NOTICE)	08-01-2021	Nagarathnamma C Vs Harsha	Shankar T.M

Senior Civil Judge and JMFC, Kunigal
Sri. Raghavendra.R
CIVIL JUDGE (SR. DN.)
Cause List Date: 05-12-2020

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64	O.S. 5/2020 (NOTICE) IA/1/2020	08-01-2021	Madaiah Vs Veerappaji	B.R. Rangaswamy
65	M.V.C. 281/2020 (NOTICE)	08-01-2021	Gowamma Vs Harisha B.	Chikkegowda C.
66	R.A. 15/2020 (NOTICE)	08-01-2021	Fathima Zehra Vs Shakirunnissa	Suresha N
67	M.C. 29/2020 (NOTICE)	08-01-2021	Nagarathna T. Vs Nagaraju	M.Guddappa
68	EX 23/2020 (NOTICE)	08-01-2021	Vasanthakumar Vs Kempamma	Chikkegowda. C
69	EX 24/2020 (NOTICE)	08-01-2021	Smt. Mahamooda Vs Aslam Pasha	M.A. Chandraiah
70	O.S. 109/2020 (NOTICE)	08-01-2021	Canara Bank Vs Ningappa.N	K.Nisar Ahamed
71	O.S. 110/2020 (NOTICE)	08-01-2021	Canara Bank Vs Mohammed Jowher	K.Nisar Ahamed
72	O.S. 111/2020 (NOTICE)	08-01-2021	Canara Bank Vs Smt. Susheelamma	K.Nisar Ahamed
73	R.A. 22/2020 (NOTICE) IA/1/2020	08-01-2021	Raju Vs Smt. M.Geetha	A.R.Rangaswamy
74	M.C. 48/2020 (NOTICE)	08-01-2021	Pramod kumar J.K. Vs Vinayashree R.	K.V. Ramesha
75	R.A. 54/2019 (EVIDENCE) IA/1/2019 IA/2/2019	08-01-2021	A.M. Nanjappa Vs Shivaramu	Krishnamurthy V
76	R.A. 72/2016 (ARGUMENTS) IA/1/2016 IA/2/2016	08-01-2021	Y.C.Hulluraiah Vs Smt. Siddalingamma since dead by Lrs Cheluvaiah	Y.G.D Souza
77	R.A. 36/2017 (ARGUMENTS)	08-01-2021	Siddaramaih Vs Smt. Honamma	B.G.Ramachandra Prasad
78	R.A. 50/2018 (ARGUMENTS)	08-01-2021	G.H.Mudlappa Vs Prathi	S.U. Singrigowda
79	R.A. 31/2019 (ARGUMENTS) IA/1/2019	08-01-2021	Gangaiah Vs RAMU N.R	L.V. Vijayakumar

Senior Civil Judge and JMFC, Kunigal
Sri. Raghavendra.R
CIVIL JUDGE (SR. DN.)
Cause List Date: 05-12-2020

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80	R.A. 56/2019 (ARGUMENTS) IA/1/2019	08-01-2021	B.M.Lokesh Vs B.N. Narasegowda	Shankar T.M
81	O.S. 106/2019 (ARGUMENTS)	08-01-2021	B.M. Chandrashekara Vs Padhmanabhaiah alias S Padhmanabhan	C. Gowrishankar

Senior Civil Judge and JMFC, Kunigal
Sri. Raghavendra.R
CIVIL JUDGE (SR. DN.)
Cause List Date: 05-12-2020

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		<u>02.45 PM to 05.45PM</u>		
1	C.C. 68/2020 (CUSTODY MATTERS)		Kunigal Police Station Vs Shivaprasad S.	App
		<u>11.00 AM to 02.00PM</u>		
2	C.C. 309/2010 (EVIDENCE)		Amruthur police Vs P.c.Ramaiah	
3	P.C.R. 8/2015 (EVIDENCE)		Bhadramma Vs Mahadevamma	B.R.Rangaswamy

PRL.CIVIL JUDGE AND JMFC., KUNIGAL

Sri.J Krishna

PRL. CIVIL JUDGE (JR. DN.) & JMFC

Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
AWAIT SUMMON/NOTICE				
1	O.S. 159/2020 (SUMMONS) IA/1/2020		Jilani Pasha Vs Bhashasab	D. SathyaNarayana Odeyar
2	O.S. 223/2020 (SUMMONS) IA/1/2020 IA/2/2020		Manjula B S Vs Shankarachar	Doddaiah K.H
3	O.S. 219/2012 (HEARING)		NARAYANA Vs LAXMAMMA	A.R. RANGASWAMY
4	O.S. 39/2013 (HEARING)		CHANNA Vs KUMARA	K.N. RAMACHANDRAIAH
5	O.S. 119/2016 (HEARING) IA/1/2016		Narayanappa Vs Muddahanumegowda	T.N.Narayanaswamy
6	O.S. 137/2016 (HEARING) IA/1/2016		Lakshamma Vs M.G. Ramakrishnaiah	A.R.Rangaswamy
7	O.S. 233/2020 (HEARING) IA/1/2020		Kempamma Vs Anjenappa	Ranganatha J
ARGUMENTS BY ADV. DEFTS.				
8	O.S. 119/2009 (ARGUMENTS)		G. THIMMAIAH. Vs SMT. GIRIYAMMA.	B.R. BASAVARAJU MUMTAZ AHAMED
FURTHER ARGUMENTS				
9	O.S. 207/2012 (ARGUMENTS)		RAMEEZA BI. Vs NINGAMMA.	K.N. SIDDEGOWDA B R RANGASWAMY
HEARING ON IA				
10	O.S. 169/2020 (ARGUMENTS) IA/1/2020		Byatarangaiah Vs Rangappa	G.R. Kalpana
11	O.S. 217/2020 (ARGUMENTS) IA/1/2020		Rangappa Vs Byatarangaiah	C L vasanth kumar
12	O.S. 393/2014 (JUDGEMENT) IA/1/2014		SRI H.R.MOHAN KUMAR Vs SRI PUTTAHONNAIAH	K.G. CHANDRANNA

PRL.CIVIL JUDGE AND JMFC., KUNIGAL

Sri.J Krishna

PRL. CIVIL JUDGE (JR. DN.) & JMFC

Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	EX 22/2017 (ORDERS)		Govindaiah Vs Thimmaiah	Naveeda Sulthana
<u>11.00 AM to 02.00PM</u>				
AMENDMENT				
14	O.S. 133/2015 (SUMMONS) IA/1/2015		M.C. Govindaiah Vs Chikkamayanna	MUMTAZ AHAMED
AWAIT SUMMON/NOTICE				
15	O.S. 127/2020 (SUMMONS) IA/1/2020		Master Benaka Vs K G Gangaraju aliyas Gangashetty	S G Umesh
SS TO DEFT. BY RPAD				
16	O.S. 193/2020 (SUMMONS) IA/1/2020		Thimmamma Vs Honnamma	K.N. Siddegowda
STEPS				
17	O.S. 45/2020 (SUMMONS) IA/1/2020 IA/2/2020		N V shivakumar Vs N V Vijaya Kumar	H N Manjunath
18	O.S. 307/2020 (SUMMONS) IA/1/2020		T R Madduraiah Vs Nanjamma	Y.R Harsha
19	O.S. 315/2009 (HEARING)		MUMTAZ BEGUM Vs MAKBOOL JAN	NAVEEDA SULTHANA. K MUMTAZ AHAMED
20	O.S. 43/2013 (HEARING)		MANJUNATHA GOWDA REPRESENTED BY HIS GRAND FATHER RAMAKRISHNAIAH Vs KRISHNA	D. SATYANARAYANA
21	O.S. 55/2013 (HEARING)		M B LAKSHMANA Vs NANJAPPA	NARASIMHAI AH
22	O.S. 97/2013 (HEARING)		NANJAMMA Vs R VEERABHADRAIAH	M.GUDDAPPA
23	O.S. 501/2019 (HEARING) IA/1/2019		Honnamma Vs Masthamma	Shivanna

PRL.CIVIL JUDGE AND JMFC., KUNIGAL

Sri.J Krishna

PRL. CIVIL JUDGE (JR. DN.) & JMFC

Cause List Date: 05-12-2020

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24	O.S. 567/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Suresh Vs S.N. Narayana	A.R.Rangaswamy
CROSS EXAMINATION OF DW				
25	O.S. 37/2012 (EVIDENCE)		B.R.THIMMAIAH alias THIMMA Vs NAGARAJA	D.V. CHANDRA K.N. SIDDEGOWDA
26	O.S. 137/2013 (EVIDENCE) IA/1/2013		DODDAMMA Vs SAKAMMA	
27	O.S. 73/2015 (EVIDENCE) IA/1/2015		Lakshmana Vs S. Nagaraj	S.U.S.
CROSS EXAMINATION OF PW				
28	O.S. 365/2011 (EVIDENCE)		B.SIDDAIAH Vs HUCHAMMA	K.H. DYANANDA
29	O.S. 107/2015 (EVIDENCE)		Vijayamma Vs S.K.Nanjundaiah	M.Guddappa
30	O.S. 237/2015 (EVIDENCE) IA/1/2015 IA/2/2015		Pushpalatha Vs Shivamma	M.Guddappa Chandre Gowda
Cases listed below are adjourned due to Covid 19				
31	O.S. 173/2020 (EVIDENCE) IA/1/2020	27-01-2021 (11.00 AM to 02.00PM)	M.K.Thimmappa Alias Thimmappa Vs Gangamma	K.M.Thimmappa
32	O.S. 175/2020 (EVIDENCE) IA/1/2020	27-01-2021	Ramakrishnaiah alias D.Ramakrishnaiah Vs Nagaraja	K.M.Thimmappa
33	O.S. 177/2020 (EVIDENCE) IA/1/2020	27-01-2021	M Y Thimmaiah Vs Nagaraju	K.M. Thimmappa
34	O.S. 187/2020 (EVIDENCE) IA/1/2020	27-01-2021	M T Santhoshkumar Vs Nagaraju	K.M. Thimmappa

PRL.CIVIL JUDGE AND JMFC., KUNIGAL

Sri.J Krishna

PRL. CIVIL JUDGE (JR. DN.) & JMFC

Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
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PRODUCTION OF DOCUMENT				
1	P.C.R. 152/2020 (SUMMONS)		Naveenkumar K G Vs Ravikumar R	Doddaiah K.H
2	CrI.Misc. 47/2013 (NOTICE)		VEENA D Vs K H THAMMANNA	K.N. SIDDEGOWDA
3	CrI.Misc. 7/2020 (NOTICE)		Sarojamma Vs Thammanna	Lakshman Shetty
BALANCE BY				
4	C.C. 1272/2016 (NOTICE)		Sadiq Pasha Vs Pavithra K.G	L.V. Vijayakumar
5	CrI.Misc. 237/2020 (HEARING)		Nagarathamma Vs The Tahasildar	Prasad K.G
6	C.C. 387/2017 (APPEARANCE OF ACCUSED)		Kunigal Police Vs Mohan H.K	
7	C.C. 426/2017 (APPEARANCE OF ACCUSED)		Y.K Naveen Kumar Vs Kallesha	Preetham David G
8	C.C. 1101/2018 (APPEARANCE OF ACCUSED)		Siddanaik Vs E.M.Krishnamurthy	Lakshman Shetty
<u>11.00 AM to 02.00PM</u>				
9	C.C. 1216/2017 (HEARING)		Krishnappa L.K Vs Yogeesha G	M.Guddappa
CROSS EXAMINATION OF DW				
10	C.C. 1171/2017 (EVIDENCE)		Suma G Vs Yogeesha G	M.Guddappa
11	C.C. 1173/2017 (EVIDENCE)		Gangadharaiah Vs Yogeesha G	M.Guddappa
CROSS EXAMINATION OF PW				
12	C.C. 1303/2018 (EVIDENCE)		Chandrashekhar K.S. Vs Anjanappa	G.S. Narayana

PRL.CIVIL JUDGE AND JMFC., KUNIGAL

Sri.J Krishna

PRL. CIVIL JUDGE (JR. DN.) & JMFC

Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	C.C. 1276/2017 (DEFENCE EVIDENCE)		Hanumegowda D.N Vs Yogeesha G.	M.Guddappa
Cases listed below are adjourned due to Covid 19				
14	CrI.Misc. 90/2020 (NOTICE)	27-01-2021	V Chandrakala Vs H R Javaregowda	B.R. Rangaswamy
15	C.C. 454/2017 (APPEARANCE OF ACCUSED)	27-01-2021	Mohan Vs Y.S Sandeep	
16	C.C. 590/2017 (APPEARANCE OF ACCUSED)	27-01-2021	Manjunatha B.G Vs Shivanna S.D	M.Guddappa
17	C.C. 625/2017 (APPEARANCE OF ACCUSED)	27-01-2021	Kunigal Police Station Vs Sathish	
18	C.C. 914/2017 (APPEARANCE OF ACCUSED)	27-01-2021	Girisha Vs T.G. Markandaiah	Chandre Gowda
19	C.C. 918/2017 (APPEARANCE OF ACCUSED)	27-01-2021	Ramachandra Vs Raghu	Rajesh G.A.
20	C.C. 1010/2017 (APPEARANCE OF ACCUSED)	27-01-2021	Byrappa Vs B.D Kiranakumar	Chandre Gowda
21	C.C. 1075/2017 (APPEARANCE OF ACCUSED)	27-01-2021	Kunigal Police Station Vs Noor Ahammed	
22	C.C. 1208/2017 (APPEARANCE OF ACCUSED)	27-01-2021	Kunigal Police Station Vs Idayath pasha	
23	C.C. 1369/2017 (APPEARANCE OF ACCUSED)	27-01-2021	Venkatesh K.V Vs Nagaraj K.R	L.V. Vijayakumar
24	C.C. 1396/2017 (APPEARANCE OF ACCUSED)	27-01-2021	T.M.Somashekhara Vs K.H.Venkatesh	Nisar Ahamed
25	C.C. 1413/2017 (APPEARANCE OF ACCUSED)	27-01-2021	Kunigal Police Station Vs Firoz aliyas Shet	
26	C.C. 6/2018 (APPEARANCE OF ACCUSED)	27-01-2021	Veeranna Vs Nagaraju	Ranganatha J

PRL.CIVIL JUDGE AND JMFC., KUNIGAL

Sri.J Krishna

PRL. CIVIL JUDGE (JR. DN.) & JMFC

Cause List Date: 05-12-2020

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27	C.C. 198/2018 (APPEARANCE OF ACCUSED)	27-01-2021	Kunigal Police Station Vs Mallesha	
28	C.C. 466/2018 (APPEARANCE OF ACCUSED)	27-01-2021	Rangaswamaiah Vs Muniraju	Ranganatha J
29	C.C. 471/2018 (APPEARANCE OF ACCUSED)	27-01-2021	Shivanna Vs Nagaraj K.R	Chandre Gowda
30	C.C. 739/2018 (APPEARANCE OF ACCUSED)	27-01-2021	M.Nagesh Vs Athiq Uddin	L.V. Vijayakumar
31	C.C. 802/2018 (APPEARANCE OF ACCUSED)	27-01-2021	Kunigal Police Station Vs Ningaraju	A.P.P
32	C.C. 850/2018 (APPEARANCE OF ACCUSED)	27-01-2021	Kunigal Police Station Vs Anandakumar	A.P.P
33	C.C. 999/2018 (APPEARANCE OF ACCUSED)	27-01-2021	Kunigal Police Station Vs Dinesh B.r	A.P.P
34	C.C. 1005/2018 (APPEARANCE OF ACCUSED)	27-01-2021	Kunigal Police Station Vs Ananda	A.P.P
35	C.C. 1072/2018 (APPEARANCE OF ACCUSED)	27-01-2021	Kunigal Police Station Vs Thimmanna Gowda	APP
36	C.C. 1108/2018 (APPEARANCE OF ACCUSED)	27-01-2021	Nataraju D. Vs Marappa	Singaiiah S.H
37	C.C. 1320/2018 (APPEARANCE OF ACCUSED)	27-01-2021	Kunigal Police Station Vs Ravuf Shek	Kunigal PS
38	C.C. 1326/2018 (APPEARANCE OF ACCUSED)	27-01-2021	Kunigal Police Station Vs Gangaboramma	Kunigal PS
39	C.C. 1330/2018 (APPEARANCE OF ACCUSED)	27-01-2021	Kunigal Police Station Vs Prashanth Pali alias Pali	Kunigal PS
40	C.C. 1346/2018 (APPEARANCE OF ACCUSED)	27-01-2021	Kunigal Police Station Vs Jagadeesh	A.P.P
41	C.C. 120/2019 (APPEARANCE OF ACCUSED)	27-01-2021	Kunigal Police Station Vs Kempegowda	A.P.P

PRL.CIVIL JUDGE AND JMFC., KUNIGAL

Sri.J Krishna

PRL. CIVIL JUDGE (JR. DN.) & JMFC

Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
42	C.C. 700/2019 (APPEARANCE OF ACCUSED)	27-01-2021	Kunigal Police Station Vs Ramanna	A.P.P
43	C.C. 813/2019 (APPEARANCE OF ACCUSED)	27-01-2021	Kunigal Police Station Vs Kaveraiah	A.P.P
44	C.C. 839/2019 (APPEARANCE OF ACCUSED)	27-01-2021	Narasimha Murthy K R Vs Soma	Ranganatha J
45	C.C. 1019/2019 (APPEARANCE OF ACCUSED)	27-01-2021	Kunigal Police Station Vs Shivanna M R	A.P.P
46	C.C. 1033/2019 (APPEARANCE OF ACCUSED)	27-01-2021	Kunigal Police Station Vs Gangaraju	A.P.P
47	C.C. 1035/2019 (APPEARANCE OF ACCUSED)	27-01-2021	Kunigal Police Station Vs Vazeer Khan	A.P.P
48	C.C. 269/2020 (APPEARANCE OF ACCUSED)	27-01-2021	Kunigal Police Station Vs Nurulla Khan	A.P.P
49	C.C. 270/2020 (APPEARANCE OF ACCUSED)	27-01-2021	Kunigal Police Station Vs Nagaraju P S	A.P.P
50	C.C. 271/2020 (APPEARANCE OF ACCUSED)	27-01-2021	Kunigal Police Station Vs Mohan Kumara	A.P.P
51	C.C. 272/2020 (APPEARANCE OF ACCUSED)	27-01-2021	Kunigal Police Station Vs Hegade C M	A.P.P
52	C.C. 273/2020 (APPEARANCE OF ACCUSED)	27-01-2021	Kunigal Police Station Vs Gangadhar	A.P.P

PRL.CIVIL JUDGE AND JMFC., KUNIGAL
Smt. Anitha O.A.
ADDL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
AWAIT COMMISSIONER WARRANT/REPORT				
1	EX 23/2010 (SUMMONS)		H.B. SHIVALINGAIAH Vs H.B. SHIVARAJU	K.N. SIDDEGOWDA H.M.BALARAMARAJU
2	EX 25/2012 (HEARING)		S.M. KRISHNAIAH Vs REVANNA	A.R. RANGASWAMY
3	Misc 6/2016 (HEARING)		Gopalagowda dead by L.Rs. Vs Krishnegowda	B.G. Ramachandra Prasad
4	Misc 7/2016 (HEARING)		Gopalgowda dead by L.Rs. Vs Krishnegowda	B.G. Ramachandra Prasad
5	EX 36/2019 (HEARING)		S C Girish Vs A C Pankajamma	Chandre Gowda
6	EX 39/2019 (HEARING)		H T Thimmaiah Vs Chikkathimmaiah aliyas Shivalingaiah	Naveeda Sulthana
7	FDP 11/2015 (A.D.R.)		Sharadamma Vs Bavimane Andanaiah Dead by LRs. Ravi	V.R.Venkateshappa
CROSS EXAMINATION OF PW				
8	EX 8/2012 (EVIDENCE)		GANGADHARAI AH Vs THIRUMALAI AH	ABDUL KAREEM PERVEEZ NARASIMHAI AH
PLNTF EVIDENCE				
9	O.S. 224/2012 (EVIDENCE)		SHANTHAMMA Vs GANAI ANH	B.T.NAGARAJU NARASIMHAI AH
10	O.S. 446/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Sharadamma Vs H C Chaluvanarayana	A.R.Rangaswamy
FURTHER ARGUMENTS				
11	O.S. 486/2016 (ARGUMENTS) IA/1/2016		Mangamma Vs Channagiraiah	Bettaswamy Gowda G R
12	EX 12/2008 (A.D.R.)		KRISHNAIAH Vs HUCHAIAH	M.GUDDAPPA

Cases listed below are adjourned due to Covid 19

PRL.CIVIL JUDGE AND JMFC., KUNIGAL
Smt. Anitha O.A.
ADDL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 344/2020 (SUMMONS) IA/1/2020	18-12-2020	Thimmamma Vs Thimmaiah	G.R. Kalpana
14	O.S. 402/2020 (SUMMONS)	18-12-2020	Harshitha Vs Doddamma	Ramesh K.H.
15	EX 22/2020 (NOTICE)	18-12-2020	H B Manjunath Vs Kamma	Chandrashekar C.S.
16	REVIEW PETITION 1/2016 (HEARING) IA/1/2016	18-12-2020	Sharli Vs Ningamma aliyas Chikkathyamma	Pradeep Kumar

Dangling IA:

PRL.CIVIL JUDGE AND JMFC., KUNIGAL
Smt. Anitha O.A.
ADDL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 16/2018 (A.D.R.)		H.R.Mukesh Vs Jagadeesha	Rajesh G.A.
2	CrI.Misc. 287/2019 (A.D.R.) IA/1/2019		Sowmya M aliyas Hemasri Vs Paramesha N H	Chandranna K.G
3	C.C. 1050/2013 (EVIDENCE)		Huliyurdurga Police Vs C.K. Narasimhamurthy aliyas narasimha	
4	C.C. 146/2014 (EVIDENCE)		AMRUTHUR PS Vs RAJU AND ANOTHER	L.V. Vijaykumar
5	C.C. 1254/2014 (EVIDENCE)		AMRUTHUR PS Vs JAGADISH	
6	C.C. 420/2015 (EVIDENCE)		Amruthur Police Vs Srinivas	
7	C.C. 622/2015 (EVIDENCE)		HULIYURDURGA PS Vs Maribettaswamy	
8	C.C. 862/2015 (EVIDENCE)		Huliyur durga police Vs Manjunatha.R.	
CROSS EXAMINATION OF PW				
9	CrI.Misc. 72/2014 (EVIDENCE) IA/1/2014		P.S. LEELAVATHI Vs CHIKKARANGASWAMY	B R RANGASWAMY
PLNTF EVIDENCE				
10	CrI.Misc. 185/2016 (EVIDENCE)		Smt. Jayamma Vs Nanjappa	Chandrashekar C.S.
11	C.C. 1301/2016 (ARGUMENTS)		Excise Inspector Vs Y.K. Kumaraswamy	
12	CrI.Misc. 209/2020 (ARGUMENTS) IA/1/2020		Farzana Vs Sadik aliyas Sheka Rahaman	B.R. Rangaswamy
FURTHER ARGUMENTS				
13	CrI.Misc. 183/2014 (ARGUMENTS)		Poornima Vs Thimmegowda T.k	M.A.

PRL.CIVIL JUDGE AND JMFC., KUNIGAL
Smt. Anitha O.A.
ADDL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	C.C. 1242/2014 (APPEARANCE OF ACCUSED)		AMRUTHUR PS Vs CHANDRASHEKAR PEETHAJI	
15	C.C. 53/2015 (APPEARANCE OF ACCUSED)		Rizwana Banu Vs Aslam Pasha	Mumtaz Ahamed
16	C.C. 370/2015 (APPEARANCE OF ACCUSED)		S.J.Jayarama Vs Rajesh	J.Ranganath
17	C.C. 640/2015 (APPEARANCE OF ACCUSED)		AMRUTHUR P.S. Vs Themmegowda	
18	C.C. 893/2015 (APPEARANCE OF ACCUSED)		HULIYURDURGA PS Vs Nagaraj	
WARRANT TO ACCUSED				
19	Crl.Misc. 78/2014 (APPEARANCE OF ACCUSED)		VENKATALAXMAMMA Vs GANGADHARAIHAH aliyas GANGADHARA aliyas GANGAIAH	B R RANGASWAMY
20	Crl.Misc. 180/2016 (A.D.R.)		Lakshmi Vs Ramakrishna	M.Guddappa
11.00 AM to 02.00PM				
21	C.C. 948/2015 (SUMMONS)		AMRUTHUR P.S. Vs Dasthagiri	
22	C.C. 797/2016 (SUMMONS)		B.H.Ramakrishna Vs H.B.Vashu	M.Guddappa
23	C.C. 1343/2016 (SUMMONS)		HDPS Vs Ekbal Yadav	
24	C.C. 509/2019 (SUMMONS)		Leelavathi A C Vs Rekha V	Nisar Ahamed
25	C.C. 210/2015 (NOTICE)		HDPS Vs Muttaraju	
26	C.C. 785/2017 (A.D.R.)		B.C Mahalingaiah Vs Kumar	K.H. Girishbabu
27	C.C. 746/2013 (EVIDENCE)		AMRUTHUR POLICE Vs C. JNANASEKARAN	

PRL.CIVIL JUDGE AND JMFC., KUNIGAL
Smt. Anitha O.A.
ADDL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	C.C. 913/2013 (EVIDENCE)		AMRUTHUR POLICE Vs JAIRAJ AND OTHERES	
Cases listed below are adjourned due to Covid 19				
29	C.C. 305/2016 (EVIDENCE)	18-12-2020	Huliyurdurga P.S. Vs Lingaraju	
30	C.C. 627/2016 (EVIDENCE)	18-12-2020	HDPS Vs Narasimhaiah	
31	C.C. 936/2016 (EVIDENCE)	18-12-2020	Amruthur Police Vs Harish Jayapal	
32	C.C. 1156/2016 (EVIDENCE)	18-12-2020	Venkataramaiah Vs Chandramma	B.R. Rangaswamy
33	C.C. 1346/2016 (EVIDENCE)	18-12-2020	HDPS Vs Chandraiah M.H.	
34	C.C. 103/2017 (EVIDENCE)	18-12-2020	HDPS Vs Siddaraju	
35	C.C. 307/2017 (EVIDENCE)	18-12-2020	HDPS Vs Ambarish	
36	CrI.Misc. 248/2017 (EVIDENCE) IA/1/2017	18-12-2020	Kavya Vs Nanjegowda	Singaiah S.H
37	C.C. 610/2017 (EVIDENCE)	18-12-2020	H.K.Seetharamu Vs Jayakumar B.S	Ranganatha J
38	C.C. 1199/2017 (EVIDENCE)	18-12-2020	Huliyurdurga Police Station Vs Devaraja	
39	C.C. 981/2017 (SUMMONS)	23-12-2020	C.J.Jayanthakumar Vs Ramadas	Rajesh G.A.
40	C.C. 1263/2017 (SUMMONS)	23-12-2020	S.T. Venkatesh Vs Lokesha	Chandre Gowda
41	C.C. 1381/2017 (SUMMONS)	23-12-2020	Amruthur Police Station Vs Nagaraju C.N	
42	C.C. 455/2018 (SUMMONS)	23-12-2020	Shivanna Vs Muniswamy D	Shivaprasad G.P

PRL.CIVIL JUDGE AND JMFC., KUNIGAL
Smt. Anitha O.A.
ADDL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
43	C.C. 436/2019 (SUMMONS)	23-12-2020	Huliyurdurga Police Station Vs Arpitha	A.P.P
44	Crl.Misc. 150/2020 (SUMMONS) IA/1/2020	23-12-2020	Roopa Vs Lokesha J	G.R. Kalpana
45	Crl.Misc. 168/2020 (SUMMONS)	23-12-2020	Vijaykumar Vs The Tahasildar	K.H. Dayananda
46	Crl.Misc. 238/2020 (SUMMONS) IA/1/2020	23-12-2020	Waseem Tharanam Vs Mahamada Yusif	Aravinda H.S.
47	Crl.Misc. 303/2018 (NOTICE)	23-12-2020	Smt Lakshmi Vs Sri Ramakrishna	M.Guddappa
48	Crl.Misc. 178/2019 (NOTICE)	23-12-2020	Kavya Vs Nanjegowda H.S	Singaiah S.H
49	Crl.Misc. 291/2019 (NOTICE)	23-12-2020	Lakshmi Vs Ramakrishna	M.Guddappa
50	Crl.Misc. 31/2020 (NOTICE)	23-12-2020	H S Kariyammadevi aliyas H S K B H Dayananda Devi Vs K C Nagarajaiah	
51	C.C. 207/2020 (NOTICE)	23-12-2020	Amruthur Police Station Vs Shashi	A.P.P
52	Crl.Misc. 225/2020 (NOTICE) IA/1/2020	23-12-2020	Jayalakshmi H.S Vs Lingaraju	Y K Yallaiah
53	Crl.Misc. 233/2019 (HEARING)	23-12-2020	Roopa Vs Raju	Jayalakshmi .H
54	P.C.R. 89/2020 (HEARING)	23-12-2020	B.G.Shankarappa Vs K.Babu Rao	Yogesh G.
55	C.C. 38/2018 (EVIDENCE)	23-12-2020	Amruthur Police Station Vs Chandrappa M	
56	C.C. 810/2018 (EVIDENCE)	23-12-2020	Huliyurdurga Police Station Vs Raghu K.S	A.P.P
57	C.C. 830/2018 (EVIDENCE)	23-12-2020	Huliyurdurga Police Station Vs Mehaboobalikhan	A.P.P

PRL.CIVIL JUDGE AND JMFC., KUNIGAL
Smt. Anitha O.A.
ADDL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
58	C.C. 856/2018 (EVIDENCE)	23-12-2020	Jayarama S.J Vs Varadaraju H.V	Ranganatha J
59	C.C. 1012/2018 (EVIDENCE)	23-12-2020	Excise Police Kunigal Vs Channakeshavamurthy	A.P.P
60	C.C. 1370/2018 (EVIDENCE)	23-12-2020	Huliyurdurga Police Station Vs Veerabhadraiah	APP
61	CrI.Misc. 27/2019 (EVIDENCE) IA/1/2019	23-12-2020	Gopamma Vs Eranna	K.M. Thimmappa
62	C.C. 1057/2016 (APPEARANCE OF ACCUSED)	23-12-2020	K.T.Kodandaramu Vs Anusuyadevi	D.S. Chandrashekar
63	C.C. 347/2017 (APPEARANCE OF ACCUSED)	23-12-2020	Forest Officer Vs Venkatesh	
64	C.C. 979/2017 (APPEARANCE OF ACCUSED)	23-12-2020	Nagaraju U. V Vs Mallesh	Yogish H.B
65	C.C. 1399/2017 (APPEARANCE OF ACCUSED)	23-12-2020	Chandra Vs Sampath K.S	Rajesh G.A.
66	C.C. 42/2018 (APPEARANCE OF ACCUSED)	23-12-2020	Shivappa Vs Dhananjaya	Chandre Gowda
67	C.C. 201/2018 (APPEARANCE OF ACCUSED)	23-12-2020	T.B.Thimmappa Vs Lokesh V	L.V. Vijayakumar
68	C.C. 321/2018 (APPEARANCE OF ACCUSED)	23-12-2020	Shivaramaiah Vs Gavisiddegowda	B.R. Rangaswamy
69	C.C. 458/2018 (APPEARANCE OF ACCUSED)	23-12-2020	Ramachandraiah K.A Vs H.M.Ravikumar	Rajesh G.A.
70	C.C. 1069/2018 (APPEARANCE OF ACCUSED)	23-12-2020	C.G.Nagaraja aliyas Appajigowda Vs Venkaesh	Chandrashekar C.S.
71	C.C. 1133/2018 (APPEARANCE OF ACCUSED)	23-12-2020	Shivaramaiah H.K Vs Somashekara S	Yogish H.B
72	C.C. 1150/2018 (APPEARANCE OF ACCUSED)	23-12-2020	Huliyurdurga Police Station Vs Chethankumar.B.P.	APP

PRL.CIVIL JUDGE AND JMFC., KUNIGAL
Smt. Anitha O.A.
ADDL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
73	C.C. 1153/2018 (APPEARANCE OF ACCUSED)	23-12-2020	Huliyurdurga Police Station Vs Manjunatha.R.	APP
74	C.C. 1286/2018 (APPEARANCE OF ACCUSED)	23-12-2020	Excise Inspector Vs Mahadevaswami	Excise Inspector
75	C.C. 1408/2018 (APPEARANCE OF ACCUSED)	23-12-2020	Sri T H Venkatachala Vs Ravikumar	G. Narashimhamurthy
76	C.C. 99/2019 (APPEARANCE OF ACCUSED)	23-12-2020	Huliyurdurga Police Station Vs K V Venkateshwaran	A.P.P
77	C.C. 266/2019 (APPEARANCE OF ACCUSED)	23-12-2020	Amruthur Police Station Vs Jnanesh H T	A.P.P
78	C.C. 268/2019 (APPEARANCE OF ACCUSED)	23-12-2020	Amruthur Police Station Vs B S Ningaiah	A.P.P
79	C.C. 299/2019 (APPEARANCE OF ACCUSED)	23-12-2020	The Labour Inspector Vs Aslamkhan	A.P.P
80	C.C. 334/2019 (APPEARANCE OF ACCUSED)	23-12-2020	Amruthur Police Station Vs Madhusudana	A.P.P
81	C.C. 644/2019 (APPEARANCE OF ACCUSED)	23-12-2020	The Labour Inspector Vs Ningegowda	A.P.P
82	C.C. 660/2019 (APPEARANCE OF ACCUSED)	23-12-2020	Huliyurdurga Police Station Vs Chandrakantha Ballari	A.P.P
83	C.C. 661/2019 (APPEARANCE OF ACCUSED)	23-12-2020	Huliyurdurga Police Station Vs Shivalingaiah	A.P.P
84	C.C. 672/2019 (APPEARANCE OF ACCUSED)	23-12-2020	Puttaswamy Vs Govindaraju K H	L.V. Vijayakumar
85	C.C. 906/2019 (APPEARANCE OF ACCUSED)	23-12-2020	Raju Vs B S Jayakumar	B.R. Rangaswamy
86	C.C. 1391/2018 (FRAMING OF CHARGE OR PLEA)	23-12-2020	Amruthur Police Station Vs Sathish R	A.P.P
87	C.C. 757/2019 (FRAMING OF CHARGE OR PLEA)	23-12-2020	Amruthur Police Station Vs Nagaraju M	A.P.P

Dangling IA: